

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 02nd December, 2014
Time: 10:30 A.M.**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE Dr. Devendra Kumar Agrawal
EXPERT MEMBER**

**HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR DIRECTIONS				
1.	Original Application No.168 (Thc)/2013 (CWP No.6114 of 2012) & M.A.No.36/2014.	Karan Singh Vs. State of H.P. & Ors.	Mr. Jatinder S. Bhogal, Sr. Adv. & Himanshu, Adv. For the Applicant. Mr. Anup Rattan, AAG & Vivek Singh Attri, Dy. A.G. for State of H.P. Mr. Vivek Singh Thakur, Adv. For R-3. Mr. Anil Kumar Sood, Adv. For R-4. Mr. Ashok Sharma, ASGI for UOI.	
2.	Original Application No.1/2014 & M.A.No.3/2014 & M.A.No.321/2014.	Gram Panchayat Totu Vs. State of H.P. & Ors.	Mr. Jatinder S. Bhogal, Sr. Adv. & Himanshu, Adv. For the Applicant. Mr. Anup Rattan, AAG & Vivek Singh Attri, Dy. A.G. for State of H.P. Mr. Vivek Singh Thakur, Adv. For R-3. Mr. Anil Kumar Sood, Adv. For R-4. Mr. Ashok Sharma, ASGI for UOI.	

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**HON'BLE MR JUSTICE. U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER

HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ORDERS				
1.	Original Application No. 483/2014.	S.K.S.Yadav Vs. Prof. C.R.Babu & Ors.	Mr. M.K.Bhardwaj, Adv. For the Applicant. Mr. Vishwendra Verma, Adv. For R-5. Mr. B.V. Niren (CGSC) for R-6,7 & 8.	
FOR HEARING				
2.	Original Application No. 181/2013.	Omesh Saigal Vs. Govt. Of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant Mr. D. R. Rao Adv.For R-1 & 4. Mr. N.P. Singh, Adv. for R-2. Mr. Dilip Kr .Mishra, Adv.for R-3. Mr. Balendu Shekhar, Adv. for R-5. Mr. Rajiv Bansal Adv. for R-6.	
3.	Appeal No. 17/2014 & M.A. No. 184/2014.	Harish kumar Vs. Haryana state Pollution Control Board & Ors.	Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. Narender Hooda, Adv. for R-1. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundi, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3, 5.	
4.	Appeal No. 45/2014 & M.A. No. 377/2014.	Harish Kumar Vs. Haryana State Pollution Control Board & Ors.	Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. Narender Hooda, Snr. Adv. & Mr. Tushar Roy, Adv. for R-1 & 2. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundi, Adv. for CPCB. Mr. Hemant Saini, Adv. For R-3, 5.	
5.	Appeal No. 46/2014 & M.A.No. 380/2014.	Harish Kumar Vs. Haryana State Pollution Control Board & Ors.	Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. Narender Hooda, Adv. for R-1, 4, 6 & 7. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundi, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3, 5.	

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EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR HEARING				
1.	Original Application No. 142/2014. (PH)	Mr. Rajeev Suri Vs. Ministry of Urban Development & Ors.	Mr. Rajiv Suri, Applicant in Person. Mr. B.V. Niren, CGSC For R-1, 3 & 5. Mr. J.P. Singh, Sr. Adv., Mr. Manoj K. Das, Mr. Mukesh Kumar Advs. For R-2. Ms. Sakshi Popli, Adv.For R-4.	

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